

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP No. 30/7/AMR/2019	Main Case	7 OF IBC	International asset Reconstruction Company Pvt Ltd Vs Shri Maruthi Textiles Ltd
	IA(IBC)/36/2021	54(1)	Narender Gandhari, Liquidator (In the matter of Shri Maruthi Textiles Limited)

ORDER

IA(IBC)/36/2021:

Ms.Aishwarya, Proxy counsel from the office of Mr.V.V.S.N.Raju, Counsel for the Applicant present and submits that the land sub division is still not completed. Hence, list the matter on 28.04.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN